GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3229 ANSWERED ON:13.08.2010 DISPOSAL OF CENTRAL EXCISE CASES Thakur Shri Anurag Singh

Will the Minister of FINANCE be pleased to state:

- (a) the details of Central Excise cases pending alongwith the amount involved therein with the Central Excise Authority for more than six months, one year and three years as on date;
- (b) the reasons for such delay; and
- (c) the steps taken by the Government to expedite their disposal?`

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (S.S.PALANIMANICKAM)

(a) to (c) The information is being collected and will be submitted shortly.